

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



सत्यमेव जयते

Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-SECOND REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Forty-second Report.

2. The Committee met on the 16th December, 1968, for—

- I. Allocation of time to the Resolutions set down in the List of Business for Friday, the 20th December, 1968.
- II. Classification and allocation of time for discussion of Bills (*vide* Appendix).

Allotment of time to Resolutions

3. The Members whose Resolutions had been included in the List of Business for the 20th December, 1968 had been invited to present their views on the Resolutions before the Committee. Sarvashri K. Ananda Nambiar and Bibhuti Mishra attended the sitting.

4. The Committee recommended the allocation of time as follows:—

- | | |
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| (1) Resolution regarding Functioning of Central services. | 1½ hours. |
| (2) Resolution regarding Central Government Budget. | 1½ hours. |
| (3) Resolution regarding Manufacture of Atom Bomb. | 2 hours. |

Classification and Allocation of time to Bills

5. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri C. C. Desai and Chaudhuri Randhir Singh attended the sitting.

6. After considering all aspects of the Bills, the Committee placed one Bill in Category 'A' and four Bills in category 'B' and allotted time for each of these Bills as shown in column 5 of the Appendix.

Recommendations

7. The Committee recommended that—

- (i) the allocation of time to resolutions, as shown in paragraph 4 above, be agreed to by the House; and
- (ii) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House.

NEW DELHI:
December 16, 1968.
Agrahayana 25, 1890 (Saka).

R. K. KHADILKAR,
Chairman,
Committee on Private Members' Bills
and Resolutions.

APPENDIX

S. No.	Name of the Bill and the Member incharge	Bill No.	Category allotted	Time allotted by the Committee
1	2	3	4	5
1	The Constitution (Amendment) Bill, 1968 (<i>Amendment of articles 80 and 171</i>) by Shri C. C. Desai.	106 of 1968	A	2 hours
2	The Hindu Succession (Amendment) Bill, 1968 (<i>Insertion of new section 24A</i>) by Shri Om Prakash Tyagi.	114 of 1968	B	1½ hours
3	The Constitution (Amendment) Bill, 1968 (<i>Amendment of article 37, etc.</i>) by Shri Bhogendra Jha.	112 of 1968	B	1½ hours
4	The Hindu Succession (Amendment) Bill, 1968 (<i>Amendment of sections 10, 15, etc.</i>) by Chaudhuri Randhir Singh.	110 of 1968	B	2 hours
5	The Contempt of Courts (Amendment) Bill, 1968 (<i>Amendment of section 4</i>) by Shri Tenneti Viswanatham.	115 of 1968	B	1½ hours